

CENTRAL ELECTRICITY REGULATORY COMMISSION

Record of Proceedings

PETITION NO. 124/2009

Subject: Miscellaneous petition for directing NTPC to refund the excess tariff collected up to 31.3.2004 on inflated capital base in respect of Jhanor (Gandhar) Gas Based Power Station (657.39 MW) and other power stations of NPTC in Western Region and Eastern Region.

Date of hearing: 21.1.2010

Coram: Shri. S.Jayaraman, Member
Shri V.S.Verma, Member

Petitioner: Gujarat Urja Vikas Nigam Ltd., Vadodara

Respondents: NTPC Ltd., MPPTCL, MSEDCL, CSPDCL, DNH, DD, Goa and WRPC.

Parties present: Shri M.G.Ramachandran, Advocate, NTPC
Shri V.K.Padha, NTPC
Shri S.K.Sharma, NTPC
Shri Guryog Singh, NTPC
Shri A.S.Pandey, NTPC
Shri P.V.Sanjeev, CSPDCL

None appeared for the petitioner. Learned counsel for respondent No.1, NTPC submitted that he had been informed that the petitioner could not participate in the proceedings due to the delay/disruption of flight. The learned counsel also submitted the issue raised in the petition is covered by the order of the Commission in another petition.

2. Matter adjourned due to non-appearance of the petitioner. List the matter on 9.2.2010.

Sd/-
(T. Rout)
Joint Chief (Law)